

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
Appeal No. 174 of 2014**

Dated : 1st October, 2015

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:

**NTPC Ltd. Appellant(s)
Versus
Central Electricity Regulatory
Commission & Ors. Respondent(s)**

Counsel for the Appellant (s) : Mr. M.G. Ramachandran,
Ms. Poorva Saigal,
Ms. Ranjitha Ramachandran &
Mr. Shubham Arya

Counsel for the Respondent (s) : Mr. Pradeep Misra &
Mr. Shashank Pandit for R2-R5
Mr. R.B. Sharma for R-7
Mr. M.S. Ramalingam for R-1
Mr. Pawan P. Shah &
Mr. S. Shaw for R6.

ORDER

Mr. M.G. Ramachandran, learned counsel for the appellant, Mr. M.S. Ramalingam, learned counsel for the respondent no.1 & Mr. R.B. Sharma, learned counsel for the respondent no.7 have been heard at length. Mr. Ramachandran has also been heard in rejoinder submissions. Thus, arguments by the parties are concluded.

Judgment is reserved.

**(T. Munikrishnaiah)
Technical Member
hc/rkt**

**(Justice Surendra Kumar)
Judicial Member**